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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Commissionerate of Land Revenue

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GOVERNMENT OF KERALA
2022



Ernakulam District

Kunnathunad Taluk

NOTICE

No: A2-1493/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Praseeda.M.V, W/o Late Jayaraj, Pulivilakam House, Perumbavoor Kara, Perumbavoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Jayaraj, Pulivilakam House, Perumbavoor Kara who expired on 16-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Jayaraj, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Praseeda.M.V | Wife | 43 |
| 2 | Vasudev Jayaraj | Son | 11 |

No: A2-1494/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Vatsa, W/o Late Padayattil Korah Paulose, Panat Padayatti I House, Perumbavoor Kara, Perumbavoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Padayattil Korah Paulose, Panat Padayattil House, Perumbavoor Kara who expired on 19-01-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Padayattil Korah Paulose, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Vatsa | Wife | 72 |
| 2 | Subin.K.Paulose | Son | 42 |
| 3 | Pearl Korah Paulose | Daughter | 36 |



No: A2-1524/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Shiji.T.A, W/o Late Chandran.T.A, Thettamolath House, Oorakkad Kara, Kizhakkambalam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Chandran.T.A, Thettamolath House, Oorakkad Kara who expired on 13-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Chandran.T.A, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Shiji.T.A | Wife | 36 |
| 2 | Abhiram.C | Son | 13 |
| 3 | Abhijith.C | Son | 7 |

No: A2-1556/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Cini Thomas, D/o Late Thomman Thomas, Kunnummel House, Palackamattom kara, Aikaranad South Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Thomman Thomas, Kunnummel House, Palackamattom kara who expired on 26-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thomman Thomas, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Annamma | Wife | 84 |
| 2 | Sicity Thomas | Daughter | 50 |
| 3 | Mary Thomas | Daughter | 47 |
| 4 | Cini Thomas | Daughter | 45 |
| 5 | Valsa Thomas | Daughter | 43 |

No: A2-1560/2022

11-02-2022



Notice is hereby given to all to whom it may be concern that Binoy.T.P, S/o late Paul Mathew.T, Thadathil House, Okka I Kara, Chelamattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Paul Mathew.T, Thadathil House, Okkal Kara who expired on 05-12-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Paul Mathew.T,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Lissy | Wife | 76 |
| 2 | Binoy.T.P | Son | 45 |
| 3 | Sini.T.P | Daughter | 42 |

No: A2-1614/2022

11-02-2022

Notice is hereby given to all to whom it may be concern that Saji Mol, W/o Late Soman.V.A, Vettikkattil House, Chemmanad Kara, Thiruvaniyoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Soman.V.A, Vettikkattil House, Chemmanad Kara who expired on 03-11-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Soman.V.A, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Saji Mol | Wife | 48 |
| 2 | Akhila Soman | Daughter | 26 |
| 3 | Akhilesh Soman | Son | 22 |



Ernakulam District

Kunnathunad Taluk

NOTICE

No: A2-1429/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Vinod.T.T, S/o Late Thankappan Nair, Thuruthumakara House, Veetoor Kara, Mazhuvannoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Thankappan Nair, Thuruthumakara House, Veetoor Kara who expired on 09-05-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Thankappan Nair, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Sarada.P | Wife | 68 |
| 2 | Vinod.T.T | Son | 49 |
| 3 | Vinitha | Daughter | 41 |

No: A2-1432/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Saramma.C.A, W/o Late Ambattu Issac Andrews, Ambattu House, Vengola Kara, Vengola Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Ambattu Issac Andrews, Ambattu House, Vengola Kara who expired on 10-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ambattu Issac Andrews, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Saramma.C.A | Wife | 70 |



| | | | |
|---|---------------|----------|----|
| 2 | Merin Andrews | Daughter | 40 |
| 3 | Issac Andrews | Son | 38 |

No: A2-1433/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Lissy, W/o Late M.V.Joseph, Muthirakkala House, Allapra Kara, Vengola Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late M.V.Joseph, Muthirakkala House, Allapra Kara who expired on 23-02-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.V.Joseph, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Lissy | Wife | 69 |
| 2 | Sinimol Joseph | Daughter | 48 |
| 3 | Sija Joseph | Daughter | 46 |
| 4 | Sibu Joseph | Son | 44 |

No: A2-1440/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Manoj Kumar.P, S/o Late V.N.Thankamma, Prabha Mandiram, North Vazhakulam Kara, Marampilly Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late V.N.Thankamma, Prabha Mandiram, North Vazhakulam Kara who expired on 03-05-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V.N.Thankamma, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Sreelatha.P | Daughter | 49 |
| 2 | Preetha.P | Daughter | 47 |
| 3 | Manoj Kumar.P | Son | 44 |



No: A2-1444/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Karthikeyan.P.A, S/o Late P.E.Ayyappan, Parookaran House, Okkal Kara, Chelamattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late P.E.Ayyappan, Parookaran House, Okkal Kara who expired on 07-12-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.E.Ayyappan, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|---|--------------------------------|-----|
| 1 | Rajamma.P.A | Wife | 90 |
| 2 | Karthikeyan.P.A | Son | 66 |
| 3 | Usha.P.A | Daughter | 60 |
| 4 | Latha.P.A | Daughter | 53 |
| 5 | Sheela.P.N (W/o Deceased son Purushothaman.P.A) | Daughter in law | 60 |
| 6 | Raji.P (D/o Deceased son Purushothaman.P.A) | Grand Daughter | 35 |
| 7 | Jithin Das.P (S/o Deceased son Purushothaman.P.A) | Grand Son | 32 |

No: A2-1445/2022

09-02-2022

Notice is hereby given to all to whom it may be concern that Amal Sudheer, S/o Late Sudheer, Koottayi House, Vallam Kara, Chelamattom Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Sudheer, Koottayi House, Vallam Kara who expired on 13-05-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sudheer, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

| Sl.No | Name of the Legal Heirs | Relationship with the Deceased | Age |
|-------|-------------------------|--------------------------------|-----|
| 1 | Rasiyamol.K.M | Wife | 43 |
| 2 | Abin Sudheer | Son | 22 |
| 3 | Amal Sudheer | Son | 20 |
| 4 | Ansiya Sudheer | Daughter | 15 |
| 5 | Sulaiman.K.K | Father | 80 |



